

ITEM NO.801
(Mentioning)

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).24105/2023

(Arising out of impugned final judgment and order dated 13-10-2023
in FA No. 149/2020 passed by the High Court Of Judicature At
Allahabad)

PRATIBHA JHA

Petitioner(s)

VERSUS

ASHOK JHA

Respondent(s)

I.A No.225089/2023 - FOR DIRECTIONS

Date : 24-11-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s)

Petitioner-in-person

For Respondent(s)

Ms. Christi Jain, AOR (Mentioned By)

UPON being mentioned, the Court made the following

O R D E R

I.A No.225089/2023

On being mentioned by the counsel for the respondent, the I.A.
be not deleted from the tentatively shown date i.e., 11.12.2023.

[DEEPAK JOSHI]
COURT MASTER

[KAMLESH RAWAT]
ASSISTANT REGISTRAR